

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

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SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	RP TELEBUY SKYSHOP PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	14/12/2006
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52339TN2006PTC061750
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: No.3, Pillayar Koil Street, Kamaraj Nagar, Chromepet, Kancheepuram, Chennai- 600044
6.	Date of closure of Insolvency Resolution Process	22.11.2023 (date on which liquidation commencement order pronounced)
7.	Liquidation commencement date of Corporate Debtor	22.11.2023 (copy of the order received on 02.05.2024)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Ms. Santhanam Rajashree IBBI/ IPA-002/IP-N00330/2017-18/10935
9.	Address and E-mail of the Liquidator, as registered with the Board	Name: Santhanam Rajashree Address: Flat No.6, Old No 20, New No 8 Ramakrishna Street, T. Nagar Chennai 600017, Tamil Nadu E-Mail ID: rajashrees66@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	B-1102 Metrozone, 44 Pillayar Koil Street, Anna Nagar, Chennai 600040 E-Mail ID: rpteleyuircp@gmail.com
11.	Last date for submission of claims	02.06.2024

Date : 04.05.2024 **Santhanam Rajashree**
Place : Chennai **Liquidator in the matter of RP TELEBUY SKYSHOP PRIVATE LIMITED**
IBBI/IPA-002/IP-N00330/2017-18/10935
AFA Validity : Upto December 1, 2024